## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/87/2016

NAME OF THE PETITIONER(S)

: K.P.S. Manoharan & 4 others

NAME OF THE RESPONDENT(S)

: M/s Selvaraaj Tex Private Limited & 3 others

**UNDER SECTION** 

: 397/398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

he prondents 2 +3

R. MURARI Sn. Adv. for TMRZY GABAH Adn KANNAN

**ORDER** 

Counsel representing both the parties are present and sought time for submitting final arguments. Time extended at their request. Put up on 08.06.2017

at 2.30 P.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)